

High Court of Jharkhand, Ranchi

Office Order No. ⁴⁷ / Accts.

Dated: 25.01.2025

In terms of the provisions of "The Gender Sensitization & Sexual Harassment of Women at High Court of Jharkhand (Prevention, Prohibition and Redressal) Regulations 2021", the Court has been pleased to re-constitute the High Court of Jharkhand Gender Sensitization & Internal Complaints Committee (HCJGSICC) comprising of following members -

1. Hon'ble Mrs. Justice Anubha Rawat Choudhary, as the Hon'ble Chairperson;
2. Hon'ble Mr. Justice Sanjay Prasad, as an Hon'ble Member;
3. Shri P. P. N. Roy, Senior Advocate as a Member;
4. Shri Amit Kumar Das, Advocate as a Member;
5. Ms. Priti Srivastava, Child Protection Officer, UNICEF as a Member;
6. Dr. Raj Shree Verma, Gender Rights and Social Justice Practitioner & Educationist as a Member;
7. Ms. Tanvee, Deputy Secretary, SCMS Secretariat as the Member Secretary.

By Order

Sd/-
(Manoj Prasad)
Registrar General

Memo No.

Dated:

Copy forwarded for kind information & needful to-

Registrar (Administration) / Registrar (Vigilance) I/c / Registrar (Establishment) / Member Secretary- S.C.M.S. / All Joint Registrars (Judicial & Non-Judicial) / P.P.S. to Hon'ble The Chief Justice / Deputy Secretary, S.C.M.S.. / In charge- P.A. Section, Court Master's Section & Court Office / All Deputy Registrars (Judicial & non-judicial) / Secretaries to all the Hon'ble Judges / All Assistant Registrars (Judicial & non-judicial) / All Court Masters / Section Officers of all Judicial and Non-Judicial Sections.

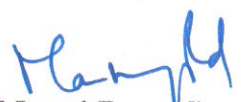
Sd/-
(Manoj Prasad)
Registrar General

Memo No. 239 / Accts.

Dated: 25.01.2025

Copy forwarded to-

✓ The Central Project Coordinator, E-Committee with a request to upload the same on the official website of the High Court of Jharkhand.


(Manoj Prasad)
Registrar General
25/1/25